

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR. JUSTICE GOPINATH P.

Wednesday, the 5th day of July 2023 / 14th Ashadha, 1945
WP(C) NO. 21284 OF 2023

PETITIONERS:

1. THE COUNCIL OF PRINCIPALS OF COLLEGES IN KERALA (REGISTRATION NO.21/71/CALICUT) REPRESENTED BY ITS GENERAL SECRETARY DR. GIREESH KUMAR G.S, PRINCIPAL HENRY BAKER COLLEGE, MELUKAVU, KOTTAYAM, PIN - 686652
2. DR.A.BIJU, PRESIDENT THE COUNCIL OF PRINCIPALS OF COLLEGES IN KERALA (REGISTRATION NO.21/71/CALICUT) PRINCIPAL, MES ASMABI COLLEGE, P.VEMBALLUR, KODUNGALLUR, PIN - 680671

RESPONDENTS:

1. STATE OF KERALA REPRESENTED BY ITS CHIEF SECRETARY GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001
2. PRINCIPAL SECRETARY HIGHER EDUCATION DEPARTMENT GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001
3. UNIVERSITY GRANTS COMMISSION REPRESENTED BY ITS SECRETARY BAHADUR SHAH ZAFAR MARG, NEW DELHI, PIN - 110002

Writ petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to stay the operation of Ext.P1, pending disposal of the Writ Petition.

This petition coming on for admission upon perusing the petition and the affidavit filed in support of WP(C) and upon hearing the arguments of M/S ISAAC KURUVILLA ILLIKAL, BABY ISSAC ILLICKAL, ISAAC KURUVILLA ILLIKAL Advocates for the petitioners, SPECIAL GOVERNMENT PLEADER for R1 and R2 and Sri.S. Krishnamoorthy, Standing Counsel for R3, the court passed the following:

ORDER

The learned Special Government Pleader accepts notice for respondents 1 and 2. The learned Standing Counsel accepts notice for the 3rd respondent.

Having heard the learned Counsel for the petitioners and the learned Government Pleader appearing for respondents 1 and 2, there will be an Interim order staying Exhibit P1 for a period of one month.

The learned Government Pleader seeks time to file a counter affidavit.

Post after a month.

Sd/- GOPINATH P., JUDGE

APPENDIX OF WP(C) 21284/2023

Exhibit P1

**A PHOTOCOPY OF THE G.O (MS) NO.344/2023/H.EDN DATED
09.06.2023**

